

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****OA NO. 255 OF 2025****IN THE MATTER OF:****JAGAN PRASAD TEHRIYA****....APPLICANT****VERSUS****STATE OF U.P. & ORS.****...RESPONDENT(s)****INDEX**

S.NO.	PARTICULARS	PAGE NO.
1.	RESPONSE ON BEHALF OF RESPONDENT NO. 8 IN COMPLIANCE OF THE ORDER DT. 29.08.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI	
	ANNEXURES	
2.	COPY OF THE INSPECTION REPORT DT. 25.03.2025 ANNEXED HEREWITH AS ANNEXURE R-1.	

THROUGH COUNSEL

A handwritten signature in blue ink, appearing to read 'Bpsjadon', with a large circular flourish on the left and a long horizontal stroke extending to the right.

BHANWAR PAL SINGH JADON
COUNSEL FOR STATE OF U.P.

Bhanwar09jadon09@gmail.com | 9639286572

Date: 18.11.2025

Place: NOIDA



BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 255/2025

THE MATTER OF:

AGAN PRASAD TEHRIYA

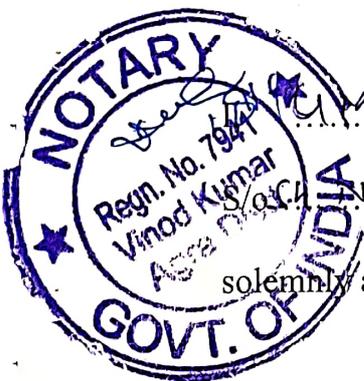
VERSUS

STATE OF UTTAR PRADESH & ORS.

.....RESPONDENT(S)



RESPONSE OF BEHALF OF RESPONDENT 8 IN COMPLIANCE OF
THE ORDER DATED 29.08.2025 PASSED BY THE HON'BLE NATIONAL
GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI



UMESH CHAND..... aged about 58..... years
N. P. Singh., presently posted as APAR MUKHYA ADHIKARI hereby
ZILA PANCHAYAT AGRA
solemnly affirm and state on oath as under:

1. That I, the deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present affidavit.
2. That I state that the contents of the affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.


अपर मुख्य अधिकारी
जिला पंचायत, आगरा

I. BACKGROUND OF THE INCIDENT

3. That as per the *Dainik Jagran* report dated 24.03.2025, forest officials and the Panchayat at Fatehabad sanctioned the cutting of over 1-1.5 dozen trees without due process. It has been submitted that green trees were uprooted using a JCB machine. The Forest Department is engaged in whitewashing in the name of taking action. The contractor demolished one and a half dozen green trees standing along the roadside. At the same time, green trees are being sacrificed in the name of development.

II. DETAILS OF ACTION TAKEN BY THE DEPONENT

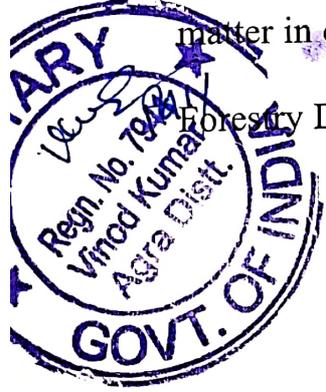
4. That the Additional Chief Officer, District Panchayat, Agra orally directed the Junior Engineer of the region to conduct an on- site inspection of the road construction work being executed by the contractor under the work order of District Panchayat Agra, namely — “SAHADPUR-PATTHAR KOT ROAD TO SALEMPUR DHANKAR” and to submit a report.
5. It is submitted that in compliance of the above directions, the concerned **Junior Engineer conducted an on- site inspection of the road construction work on 25.03.2025** and stated in his report that:


अपर मुख्य जापकारी
जिला पंचायत, आगरा

“During inspection, 7-8 cut babool (acacia) trees were found on the side of the work site. The contractor, M/s Hightech Construction, was contacted regarding the cutting of trees. The contractor stated that the firm had only carried out clearing of bushes along the roadside. No tree was cut by the firm.”

A copy of the said inspection report dated 25.03.2025 Is being annexed herewith as ANNEXURE-1.

6. The contractor had removed thorny bushes standing along the roadside. In the matter in question, after inquiry at the level of the Divisional Director, Social Forestry Division, Agra, further action is being taken.




अपर मुख्य अधिकारी
जिला पंचायत, अग्रा


DEPONENT
अपर मुख्य अधिकारी
जिला पंचायत, अग्रा



VERIFICATION

Verified at ... AGRA ... on this 18/11 ... day of November, 2025 that the contents of the above paragraphs 1-6 are true and correct to the best of my knowledge and belief and nothing material has been concealed there from.

Sh. K. S.
Explained to Sh. K. S.
Read by Sh. K. S.
Who understands the conten
Solemnly affirmed and Declare
on oath on 18/11/25
Dt. 18/11/25
Identified by Sh. K. S.
who is known to me 18/11/25
VINOD KUMAR
Distt Notary, AGRA


DEPONENT
अपर मुख्य अधिकारी
जिला पंचायत, अग्रा

सेवामें,

श्रीमान् शासकीय अधिवक्ता महोदय,
मा० न्यायालय, एन०जी०टी०
नई दिल्ली।

विषय:- मा० राष्ट्रीय अधिकरण में योजित ओ०ए० संख्या-255/2025, जगन प्रसाद तेहरिया बनाम् उ०प्र० राज्य व अन्य के सम्बन्ध में जिला पंचायत, आगरा से सम्बन्धित घटनाक्रम प्रस्तर विन्दु-1 के सम्बन्ध में प्रतिपक्षी संख्या-8 की ओर से कृत कार्यवाही की आख्या का प्रेषण।

महोदय,

क्रमांक	घटना का विवरण।	घटना का संज्ञान ग्रहण कर जिला पंचायत, आगरा द्वारा कृत कार्यवाही का विवरण।
1	<p>Incident-1 Fatehabad Tehsil (24, March, 2025) As per Dainik Jagran report, forest officials and the Panchayat at Fatehabad Sanctioned the cutting of over 1-5 dozen trees without due process. It is submitted that green trees were uprooted by JCB. The Forest department is busy in whitewashing in the name of action. The Contractor razed one and a half dozen green trees standing on the side of the road. At the same time green trees are being sacrificed in the name of development. Reference: News Report dated 24-03-2025.</p>	<p>प्रकाशित समाचार (डेढ़ दर्जन हरे पेड़ों को कर दिया जमींदोज) का संज्ञान ग्रहण कर सम्बन्धित क्षेत्रीय अवर अभियन्ता को जिला पंचायत आगरा के कार्यादेश के अधीन ठेकेदार द्वारा कराये जा रहे सड़क निर्माण कार्य "सहदपुर- पत्थर कोट रोड़ से सलेमपुर धनकर तक" का स्थलीय निरीक्षण कर आख्या उपलब्ध कराने के निर्देश दिये गये, जिसके अनुक्रम में सम्बन्धित अवर अभियन्ता ने दि० 25.03.2025 को सड़क निर्माण कार्य का स्थलीय निरीक्षण कर प्रस्तुत अपनी आख्या में उल्लेख किया गया कि:-</p> <p>"निरीक्षण के दौरान कार्य स्थल के साईड में 7-8 बबूल के कटे हुये पेड़ पाये गये। उक्त स्थल के साईड में पेड़ कटने के क्रम में ठेकेदार में० हाईटेक कन्स्ट्रक्शन से बार्ता की गयी जिसमें ठेकेदार द्वारा बताया गया कि फर्म द्वारा सड़क की साईड में केवल झाड़ियों की सफाई की गयी है, फर्म द्वारा किसी वृक्ष को नहीं काटा गया है।"</p> <p>समाचार पत्र में प्रकाशित समाचार की पुष्टि उक्त स्थलीय निरीक्षण आख्या से नहीं होती है। ठेकेदार द्वारा मार्ग के किनारे खड़ी कटीली झाड़ियों को हटाया गया है। प्रश्नगत प्रकरण में प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, आगरा के स्तर से जाचोंपरान्त अग्रतर कार्यवाही की जा रही है।</p>

महोदय आख्या अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

भवदीय



(उपेश चन्द)

अपर मुख्य अधिकारी
जिला पंचायत, आगरा।
(प्रतिपक्षी संख्या-8)

अपर मुख्य अधिकारी महोदय,

आपके मौखिक आदेश के क्रम में मेरे द्वारा आज दिनांक 25.03.2025 को सहदपुर-पथर कोट रोड से सलेमपुर धनकर तक सड़क निर्माण कार्य स्थल का निरीक्षण किया गया। निरीक्षण के दौरान कार्य स्थल के साईड में 7-8 बबूल के कटे हुये पेड़ पाये गये। उक्त स्थल के साईड में पेड़ कटने के क्रम में ठेकेदार मै0 हाईटेक कन्सट्रक्शन से वार्ता की गई जिसमें ठेकेदार द्वारा बताया गया कि फर्म द्वारा सड़क की साईड में केवल झाड़ियों की सफाई की गई है, फर्म द्वारा किसी वृक्ष को नहीं काटा गया है।

आख्या महोदय की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

Arjun
25/03/2025

(अरुण शर्मा)

अवर अभियन्ता,

जिला पंचायत, आगरा।

Seen

J
25/03/25